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**Central Administrative Tribunal
Principal Bench, New Delhi**

R.A.No.229/2007

IN

C.P.No.154/2007

IN

O.A.No.2324/2004

This the 27th day of November 2007

**Hon'ble Shri Shunker Raju, Member (J)
Hon'ble Smt. Chitra Chopra, Member (A)**

1. The Song & Drama Division
Employees Association & others
Through Shri Jagan Nath Singh
Its General Secretary
2. Shri Narayan Telang
s/o Shri Ram Chandra Telang
r/o F-136, Laxmi Nagar
New Delhi
3. Shri Prasanjit Mitra
s/o Shri Laxmi Narayan Mitra
r/o F-136, Laxmi Nagar
New Delhi

..Applicants

Versus

1. Smt. Asha Swaroop, Secretary
Ministry of Information & Broadcasting
Shastry Bhawan,
New Delhi-1
2. Dr. Sanjeev Mishra, Secretary
Ministry of Finance
(Department of Expenditure)
North Block,
New Delhi-1
3. Shri N.N. Singh, Director
Song & Drama Division
MO Information & Broadcasting
Soochna Bhawan,
CGO Complex
Lodi Road, New Delhi-3

..Respondents

O R D E R (By Circulation)**Shri Shanker Raju:**

Any subsequent event cannot affect the outcome of the order reviewed against. Moreover, for want of any provision to condone the delay, this RA is dismissed in circulation as time barred.

Chitra Chopra
(Chitra Chopra)
Member (A)

S. Raju
(Shanker Raju)
Member (J)

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